

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO.820
ANSWERED ON FRIDAY, THE 14TH DECEMBER, 2018
[AGRAHAYANA 23, 1940 (SAKA)]**

MULTIPLE COMPANIES ON SINGLE ADDRESS

QUESTION

820. SHRI RAJU SHETTY:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कॉर्पोरेट कार्य मंत्री

- (a) whether the Government has taken cognizance that on a single address multiple companies were registered for their vested interests and if so, the details thereof;**
- (b) If not, the number of companies were registered in Mumbai especially on the address , Maker Chamber IV, above Axis Bank, in front of VidhanBhawan, Nariman Point, Mumbai; and**
- (c) whether any incident of cheating was reported by the companies registered from the same address and if so, the measures taken to stop such cheating in future?**

ANSWER

**MINISTER OF STATE FOR LAW AND
JUSTICE AND CORPORATE AFFAIRS**

(SHRI P.P.CHAUDHARY)

(श्री पी पी चौधरी)

विधि और न्याय एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री

(a) Yes, Madam, there are 32,765 companies at 7,930 addresses, which are registered with Registrar of Companies, Mumbai. Out of these 32,765 companies, 16,532 companies are active as on date. There are no restrictions under the Companies Act for havingsame registered office address by one or more companies.

(b)&(c) There are 33 companies which are/were registered at the address 222, Nariman Point, Makers Chambers IV, Mumbai-400021. No such complaint has been received by the Registrar of Companies, Mumbai.